

Iron Ore Export

4218. SHRI D.P. JADEJA : Will the Minister of COMMERCE be pleased to state :

(a) the quantity of iron ore exported in 1985-86, 1986-87 and the targets set for 1987-88 and the value thereof year-wise; and

(b) the ports through which major portion of iron-ore is exported, quantity-wise ?

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI): (a) The quantity and value of iron ore (including Kudremuch Ore/pallets) exported during 1985-86, 1986-87 and the projections for export during 1987-88 are as under :

(Quantity in Million tonnes)

(Value in Rupees Crores)

1985-86		1986-87 (provisional)		1987-88 (Projections)	
Qty.	Value	Qty.	Value	Qty.	Value
30.0	555.2	32.6	589.9	34.4	626.0

(b) Major portion of iron ore exports in 1986-87 were made through the following ports :

Quantity in Million Tonnes

Ports	1986-87 (Provisional)
Mormugao	14.1
Vizag	6.0
Madras	5.4
New Mangalore	3.5
Paradeep	2.0

Losses in Scindia Steam Navigation Company

4219. SHRI MANIK REDDY :
SHRI PRAKASH CHANDRA :
SHRI DHARAM PAL SINGH MALIK :
[SHRI M. RAGHUMA REDDY :

Will the Minister of FINANCE be pleased to state :

(a) whether the Scindia Steam Navigation Company has gone into huge losses and if so the reasons therefor ;

(b) whether the company has decided to auction more of its ships;

(c) if so, the number of employees who become unemployed due to auction; and

(d) whether Government propose to provide any alternative jobs to employees rendered unemployed due to it and if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Scindia Steam Navigation Company has been incurring losses since 1981-82. The adverse working of the company is reportedly attributable amongst other things to the general recession in the industry, structural changes in liner shipping and inadequate management.

(b) to (d). The Receiver appointed by Shipping Credit and Investment Company of India Limited in Scindias had notified sale by auction on "as is where is" basis of 17 ships mortgaged to erstwhile Shipping Development Fund Committee. Following filing of writ petition by Scindias Employees Union in the Bombay High Court, auction of 9 ships only was permitted by the Court. Of these, 5 were put up for auction on 19.10.1987 but no bids were received and as such the ships remain unsold.

Foreign Vessels Seized on Indian Waters

4220. SHRI V.S. KRISHNA IYER : Will the Minister of DEFENCE be pleased to state ;